

Minister of Defence. The Prime Minister has just told us that it is very difficult to bring down planes flying at that height. That may be so, but are the Government satisfied from the defence point of view that we are in a position to intercept them—not to shoot them—by our planes if necessary?

Shri Jawaharlal Nehru: That is to say, we will try to do it. We may succeed sometimes; we may fail sometimes. We cannot guarantee it.

Shri P. K. Deo: May I know if there is no installation or radar at our frontiers by which we can detect planes much before we can see them?

Shri Jawaharlal Nehru: I do not think my colleague, the Defence Minister, will be prepared to say in public where we have our radar installations.

Shri Karni Singhji: As soon as the aircraft enter our territory, do we have a chain of radar stations, the first station warning the next station, so that retaliatory measures can be taken?

Shri Krishna Menon: I am not prepared to deny that there are such stations. But as the Prime Minister explained, it is not sufficient for us to spot the plane, but to get there, unless you have a whole fleet of planes in the air at that height, it is not possible.

Shri Karni Singhji: I was asking about radar stations. Suppose one plane enters our territory. The first radar station picks it up and the next station is warned, so that retaliatory measures may be taken. Is that done?

Shri Krishna Menon: I do not deny that it is not done.

Shri M. R. Krishna: It is said that some of the countries like Pakistan, in order to prevent their air space violation, keep some planes high up in the sky. May I know whether that practice is followed by our air force also?

Mr. Speaker: He says in Pakistan to prevent such incursions, some planes are always kept in the air. Is the practice followed there?

Shri Krishna Menon: I have no knowledge of what the Pakistan Government does.

Shri Hem Barua: In view of the statement made by the Prime Minister in reply to Shri Nath Pai's question that these planes are seen in a flash and the same plane is seen at various places and the identity of planes is not established, may I know whether this only corroborates the suggestion that our protests are made without ascertaining actual facts?

Shri Vajpayee: Apart from sending protests to China, first a mild protest and then a strong protest, may I know what other steps Government propose to take to put an end to these air space violations?

Shri Jawaharlal Nehru: There are no other steps one can take except to shoot them down.

Check on Speculative Tendencies

+

*263. { **Shri D. C. Sharma:**
Shri Ram Krishan Gupta:
Shri P. G. Deb:
Shri Rajendra Singh:
Kumari M. Vedakumari:
Shri Hem Barua:
Shri Damani:
Shri Arjun Singh Bhadauria:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that measures to check speculative tendencies in the share markets are under consideration of the Government of India;

(b) if so, the nature thereof; and

(c) when they are likely to be introduced?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). Steps like calling for daily statements of transactions from operators,

warning operators with unduly large commitments and tightening of margin deposits have assisted in keeping in check speculative activities, as would be evident from the fairly stable prices in recent weeks. Government is continually watching the trends and suitable measures will be taken, as and when necessary.

Shri D. C. Sharma: May I know whether any attempts will be made to introduce suitable legislation, so that these unsocial tendencies may be brought under active control?

Shri B. R. Bhagat: We have adequate legislative power to deal with them.

सेठ गोविन्द दास : क्या यह सही है कि बम्बई और कलकत्ता, इन दोनों स्थानों पर अभी भी इस प्रकार का रोजगार उसी प्रकार चल रहा है जिस प्रकार कई वर्षों पहले चल रहा था, और क्या इस संबंध में कोई कार्रवाई करने की सिफारिश बम्बई या बंगाल की सरकार ने की है ?

श्री ब० रा० भगत : बम्बई और बंगाल की सरकारों से इसका कोई संबंध नहीं है। बम्बई और कलकत्ता के स्टॉक एक्सचेंजों से हमारा बिल्कुल सीधा सम्पर्क है और वह ऐसी हरकतों की देखभाल रखते हैं। सिक्योरिटी ऐक्ट और दूसरी तरफ से हमें सब अधिकार प्राप्त हैं जिनसे हम इन बातों पर नियंत्रण करते हैं।

Shri Khimji: May I know whether any check is contemplated on the promoters in regard to transfer of shares?

Shri B. R. Bhagat: As I said, all that will be considered necessary, will be done. But it will itself lead to some speculation if we indicate any specific steps.

Shri Hem Barua: May I know whether it is the growth-prospect of industries mainly with foreign col-

laboration which is responsible for this speculative tendency in this country, and if so, whether it is a fact that the prices of commodities like foodstuffs are affected because of this speculation and in case it is so, what steps Government have taken to re-organise it?

Shri B. R. Bhagat: If at all, it is partially true; there are so many other complex factors that are involved in this. As for the steps, I think the steps that we have taken have borne fruit. The prices have gone down and are stable.

Shri Hem Barua: May I have an idea of the manifold factors that are responsible for the speculative tendencies besides the factor that I have mentioned?

Shri B. R. Bhagat: Does the hon. Member want me to enter into a long argument over the factors leading to this?

Shri S. M. Banerjee: One reason why the prices of foodgrains fluctuate is the speculation on foodgrains. May I know whether Government would ban such things in the larger interests of the country?

Mr. Speaker: This deals with the share market. (*Interruptions*). Next question.

भारत में चीनी राष्ट्रजन

+

*२६४. { श्रीमती इला पालचौधरी :
श्री रघुनाथ सिंह :
श्री प्र० के० देव :
डा० सामन्तसिंहार :
श्री कोरटकर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत तीन मास में कितने चीनी राष्ट्र-जनों को भारत छोड़ने का आदेश दिया गया और उनमें से कितनों पर भारत-विरोधी गतिविधियों में भाग लेने का सन्देह किया गया है ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :
१२। जिन में से ११ भारत विरोधी गति-विधियों के कारण थे।